

DIVISION BENCH
COURT - I

O-213

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/63(KB)2014
IVN.P/2(KB)2024,
IA(COMPANIES.ACT)/170(KB)2023,
EP/1(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	SHYAM SARAN GUPTA & ORS. VS TIRUPATI INVESTMENT & TRADE LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr.Nirmalya Dasgupta, Adv.] For Petitioner
Mr. Dibanath Dey, Adv.

Ms. Manju Bhuteria, Adv.] For Respondent
Ms. Tanvi Luhariwala, Adv.

Mr. Jitendra Patnaik, Adv.] For Respondent No.2
Ms. Pallavi Pain, Adv.

Ms. Arani Guha, Adv.] For Intervenor

ORDER

1. Ld. Counsel for the parties present.
2. At request, list this matter on **20.08.2024** at 03:30PM.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)